

## Declaration of Assets and Liabilities

Year 2025-2026

3466  
13/2/26  
I, **Rkesh Kumr-2** son of **Late Lakshman Prasad**, aged 48 years, belonging to **Bihar Legislative Assembly Secretariat** and presently working as **Assistant Section Officer** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

### A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name Puja Kumari	Dependant-1 Kaushiki Kashyap	Dependant-2 Vedant Kashyap	Dependant-3 Etc. Name
(i)	Cash	10,000/-	5,000/-	NIL	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	<b>1.SBI</b> A/c:-10839486491 Amount:-39226.73 <b>2.SBI</b> JointA/c:- 30580261514 Amount:-6717.89 <b>3.CBI</b> JointA/c:- 3099484643 Amount:-5000/- <b>4.Indian Bank</b> JointA/c:- 50528730774 Amount:-10000/-	<b>SBI</b> A/c:- 41414476076 Amount:- 30000/- (Approx.)	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	<b>LIC Policies:-</b> Amount:- 1. 3033/-(Qly) 2. 670/-(Monthly)	<b>LIC Policy:-</b> Amount:- 510/- (Monthly)	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	<b>Two Wheeler</b> BR-01HV-7458	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	Gold-30gm	Gold-100gm Silver-400gm	Gold-05gm	Gold-05gm Silver-50gm	NIL
(vi)	Other assets, such as values of claims/interests	NIL	NIL	NIL	NIL	NIL

**Note:** Value of Bonds / shares/ Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

*Rakesh Kumar*

**B. Details of Immovable assets**

(Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	1361 Sqft Mahuli, Parsa, Phulwarisharif, Patna	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses/Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	1. 1700Sqr.ft. at Chapra (Paternal Property) 2. 730Sqr.ft., Gardnibagh, Patna.	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues :-

(Note: Please give separate details for each item)

Sr. No.	Description	Name & Address of Bank/ Financial Institution(s) / Department (s)	Amount outstanding as on 13.02.2026
(a)	(i) Loans from Banks	SBI, BVM Branch, Patna.	1. Rs. 22,36,624.38 2. Rs. 1,85,967.82 3. Rs. 7,10,761/-
	(ii) Loans from financial instititons	N.A.	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL

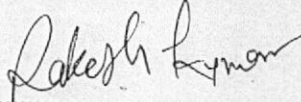
*Daksh Kumar*

	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN No:CAAPK6603H	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

**C. Personal Detail**

GPF/CPF/PRAN No. :- PTS/BLA-1305  
Gender :- Male  
Date of Birth :- 08.01.1978  
Class/Group :- B  
Cadre :- Administrative  
Home District :- Chapra

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature ..... 

Name of Employee : **RAKESH KUMAR-2**

Designation : **Assistant Section Officer**

Department : Bihar Legislative Assembly Secretariat

Place : Patna.

Date : 13.02.2026

**Note :** Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed formate.

